

**Declaration and Undertaking by Director**  
(with enclosures as appropriate as on -----.)

<b>I</b>	<b>Personal details of Candidate</b>	
A	Full Name	
B	Date of Birth	
C	Educational Qualifications	
D	Background and Relevant Experience	
E	Permanent Address	
F	Present Address	
G	Director Identification Number <b>(mandatory)</b>	
H	E-mail address / Telephone Number	
I	Permanent Account Number under the Income Tax Act and name and address of Income Tax circle	
J	Any other information relevant to Directorship of the Company	
H	Passport Number	
<b>II</b>	<b>Relevant Relationships of Candidate</b>	
A	List of Relatives, if any, who are connected with the CCP (Refer Section 2 (77) of the Companies Act, 2013)	
B	List of entities if any, in which he	

		/ she is considered as being interested (Other Directorships)	
	C	List of entities in which he / she is considered as holding substantial interest	
	D	Cases, if any, where the Director or entities listed in II (B) and (C) above are in default or have been in default in the last five years in respect of credit facilities obtained from the bank or any other bank	Please see clause 8 of Section A of these directions
<b>III</b>		<b>Details of some key Professional achievements in the areas of</b> <ul style="list-style-type: none"> <li>- Technology and payment system / transaction processing / bank related functions</li> <li>- Human resources management / legal</li> <li>- Accounting / Finance</li> </ul>	
<b>IV</b>		<b>Proceedings, if any, against the Candidate</b>	Please see clause 8 of Section A of these directions
<b>V</b>		<b>Any other explanation / information in regard to items I to III and other information considered relevant for judging fit and proper status of the Candidate</b>	
		<b>Undertaking</b>	
		I confirm that the above information is to the best of my knowledge and belief, true and complete. I undertake to keep the CCP duly informed as soon as possible, of all events which take place subsequent to my appointment and which are relevant to the information provided above.	
		Place:	Signature

		Date:	
<b>VI</b>		<b>Remarks of Nomination Committee</b>	
		Place:	Signature
		Date:	
<b>VII</b>		<b>Remarks of Board of Directors of CCP</b>	
		Place:	Signature
		Date :	

Withdrawn w.e.f November 16, 2021